

मांने गये टेलीप्रिटर परिषदों की संख्या इस प्रकार है :

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| (i) केरल सरकार | 8 |
| (ii) महाराष्ट्र सरकार | 1 |

महाराष्ट्र सरकार ने हिन्दी की दो टेलीप्रिटर मशीनों की मांग की है ।

(ख) टेलीप्रिटर मशीनों के साथ टेलीप्रिटर परिषद पहले ही अलट कर दिये गये हैं ।

National Youth Commission

2169. SHRI C. K. CHAKRAPANI:
SHRI P. GOPALAN:
SHRI N. K. SANGHI:
SHRI BEDABRATA BARUA:

Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that Government propose to set up a National Youth Commission;

(b) if so, what would be the objectives of the Commission;

(c) whether the Commission will function mainly as a Central Institution or in collaboration with the State Governments; and

(d) how finances of the Commission will be met?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI M. S. GURUPADASWAMY): (a) Yes, Sir, there is a scheme under Government's consideration to set up a National Youth Commission.

(b) to (d). Final decisions are yet to be taken and the details of the scheme, such as the objectives of the Commission, its functions and finances, are yet to be worked out .

Income-tax Tribunals

2170. SHRI BEDABRATA BARUA: Will the Minister of LAW be pleased to state:

(a) whether it is a fact that Government are contemplating to set up more Tribunals for the disposals of Income-tax appeal cases;

(b) if so, the present arrears of such cases;

(c) the number of Tribunals that are proposed to be set up; and

(d) when a final decision is likely to be taken?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW (SHRI M. YUNUS SALEEM): (a) Yes, Sir.

(b) On the 1st June 1968, the number of cases pending before the Income-tax Appellate Tribunal was 57,757.

(c) Four.

(d) Does not arise.

Rehabilitation Works in Tripura

2171. SHRI KIRIT BIKRAM DEB BURMAN:

Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether a number of Jhumias and other Tribals in Tripura have been displaced and rendered landless from time to time since the Independence under different schemes like afforestation, creation of forest reserves and rehabilitation of East Pakistan refugees;

(b) if so, the number of tribals so displaced since 1947;

(c) the details of schemes under which they have been rehabilitated; and

(d) the number who are still displaced and landless?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI D. R. CHAVAN): (a) to (d). Information is being collected and will be laid on the Table of the Sabha.

Rural Indebtedness in Tripura

2172. **SHRI KIRIT BIKRAM DEB BURMAN:** Will the Minister of **FOOD AND AGRICULTURE** be pleased to state:

(a) whether any survey of rural indebtedness in Tripura was lately made and, if so, when and with what result;

(b) how does the percentage of rural people in Tripura found indebted compare with the all-India figures;

(c) the arrangements in Tripura at present for rural credit to ensure banking facilities to the rural people and to what percentage of such people banking credit facilities are not available; and

(d) what further steps are envisaged to make proper banking facilities available to all the rural population in Tripura?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) No such survey has been conducted by the Reserve Bank of India or the Central Government;

(b) Does not arise.

(c) There were 387 agricultural and 7 non-agricultural Primary Coop. Credit societies as on 30th June 1968 besides 4 offices of the Tripura State Cooperative Bank. During the year 1966-67 the number of Primary Agricultural Coop. Credit Societies increased by 20. There is also a cooperative land mortgage Bank. In addition to this United Commercial Bank the United Bank of India are also operating in Agartala and the

Branch of the State Bank of India is also functioning at Dharamnagar. These banks are at present providing banking facilities in Tripura. The Primary Cooperative Credit Societies had advanced short and medium-term credit to the extent of Rs. 76 lakhs by the end of the Third Five Year Plan and during the year 1966-67, short and medium-term advances were made to the extent of Rs. 24.30 lakhs. Target for short and medium-term credit for 1967-68 through the Primary Cooperative Credit Societies was Rs. 40 lakhs. The amount outstanding by way of long-term credit provided by Cooperatives was Rs. 15.16 lakhs by the end of the Third Five Year Plan. Long-term loans advanced by cooperatives during the year 1966-67 were Rs. 2.63 lakhs.

Out of the total rural population of 10.39 lakhs in 1965-66, the Cooperative Credit Societies served 3.10 lakhs in 1965-66. The percentage of rural population served by Cooperatives thus comes to 29.84.

(d) The cooperatives are being strengthened. Credit accommodation from the Reserve Bank of India is made available to the State Cooperative Bank on the Government guarantee. A Bill enabling the establishment of the State Agricultural Credit Corporations introduced in the Parliament, provides for the establishment of such a corporation in the Union Territory of Tripura also. The Corporation, when established, would serve areas which are not at present served by the cooperative credit structure, or where the cooperative credit structure is weak.

Cooperative movement in Tripura

2173. **SHRI KIRIT BIKRAM DEB BURMAN:** Will the Minister of **FOOD AND AGRICULTURE** be pleased to state:

(a) the progress made so far in the cooperative movement in the various spheres in Tripura;